

## PAPERS LAID ON THE TABLE

## STATEMENT OF RECEIPTS AND EXPENDITURE (1962-63) OF THE COAL BOARD AND RELATED PAPERS

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): Sir, I beg to lay on the Table a statement showing the receipts and expenditure of the Coal Board for the year ended 31st March, 1963, together with the Report of the Comptroller and Auditor-General of India thereon, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act 1952. [Placed in Library. See No. LT-2519/64.]

## THE COLLIERY CONTROL (AMENDMENT) ORDER, 1963

SHRI C. SUBRAMANIAM: Sir, I also beg to lay on the Table a copy of the Ministry of Steel, Mines and Heavy Engineering (Department of Mines and Metals) Notification G.S.R. No. 19, dated the 27th December, 1963, publishing the Colliery Control (Amendment) Order, 1963, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2518/64.]

## ANNUAL REPORT AND ACCOUNTS (1962-63) OF THE NATIONAL COAL DEVELOPMENT CORPORATION LIMITED, RANCHI AND RELATED PAPERS

SHRI C. SUBRAMANIAM: Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619-A of the Companies Act, 1956:—

(i) Seventh Annual Report and Accounts of the National Coal Development Corporation Limited, Ranchi, for the year 1962-63, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-2520/64 for (i) and (ii)].

## ANNUAL REPORT AND ACCOUNTS (1962-63) OF THE NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN): Sir, on behalf of Shri M. C. Chagla, I beg to lay on the Table a copy of the Annual Report and Accounts of the National Council of Educational Research and Training for the year 1962-63, together with the Audit Report on the Accounts. [Placed in Library. See No. LT-2495/64.]

## THE INTERNATIONAL COPYRIGHT (FIRST AMENDMENT) ORDER, 1964

SHRI BHAKT DARSHAN: Sir, I also beg to lay on the Table a copy of the Ministry of Education (Department of Education) Notification S.O. No. 428, dated the 28th January, 1964, publishing the International Copyright (First Amendment) Order, 1964, under section 43 of the Copyright Act, 1957. [Placed in Library. See No. LT-2496/64.]

## AMENDMENTS IN THE I.A.S. (PAY) RULES, 1954

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): Sir, on behalf of Shri Jaisukhlal Hathi, I beg to lay on the Table a copy each of the following Notifications of the Ministry of Home Affairs publishing further amendments in the Indian Administrative Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) Notification G.S.R. No. 277 dated the 5th February, 1963.

(ii) Notification G.S.R. No. 1495, dated the 10th September, 1963

(iii) Notification G.S.R. No. 1761, dated the 6th November, 1963.

(iv) Notification G.S.R. No. 2, dated the 18th December, 1963